

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 88/MP/2016

Subject : Petition for seeking time extension on the order dated 18.8.2015 in Petition No.86/MP/2014.

Date of hearing : 14.7.2016

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Kerala State Electricity Board Limited

Parties present : Shri S.R. Anand, KSEBL

Record of Proceedings

The representative of the petitioner submitted that the present petition has been filed seeking extension of time for implementation of the Commission`s order dated 18.8.2015 in Petition No. 86/MP/2014.

2. The Commission directed the petitioner to implead Southern Regional Power Committee and Southern Regional Load Despatch Centre as party to the petition and file revised memo of parties.

3. The Commission directed the petitioner to serve copy of the petition on SRPC and SRLDC immediately. SRPC and SRLDC were directed to file their replies by 20.7.2016 with an advance copy to the petitioner who may file its rejoinder, if , by 12.8.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing 30.8.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**